GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 4754 TO BE ANSWERED ON 29.03.2023

NON-COLLECTION OF HAULAGE CHARGES FROM LUXURY TRAINS

4754. SHRI A.K.P. CHINRAJ:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Ministry has received any representation from Members of Parliament regarding cancellation of complimentary travel in the operation of luxury trains, if so, the details thereof;
- (b) whether the concerned department has since submitted the factual report and if so, the details of the factual report submitted in this regard; and
- (c) the rationale behind not collecting haulage charges from luxury trains?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) and (b) Yes, Sir. One reference dated 28.01.2023 from the Hon'ble Member of Parliament (Lok Sabha) has been received in this office.

The factual report has been submitted and the details are as under:

- Luxury tourist trains are an important tourism product to showcase
 India as a tourist destination and offer safe, hassle free and
 comfortable journeys to tourists from various countries.
- Travel on these trains has been authorized as per guidelines laid down by Indian Railways to experienced railway officials from

diverse fields/specialization for inspection and monitoring purposes which is considered important to maintain quality standards.

- It is intended to ensure that deficiencies are rectified on the spot as far as possible and shortfalls in service are attended to on a real time basis.
- The officials are required to monitor the quality of travel and services offered to the tourists viz. riding quality of coaches, working of equipment, facilities for tourists at stations, scheduling and running of the tourist train, itineraries and sightseeing etc, and take corrective action accordingly.
- Feedback/suggestions and inputs of officers are taken also into consideration for overall improvement in these services.
- (c) Luxury Tourist trains are operated by the respective State Tourism Corporations/Indian Railway Catering & Tourism Corporation Ltd. on haulage charge model and Indian Railways levy full haulage for facilitating operation of these trains.
